

**GOVERNMENT OF JAMMU AND KASHMIR
INDUSTRIES AND COMMERCE DEPARTMENT
Civil Secretariat, Jammu/Srinagar**

Notification

Srinagar, 18th of August 2020

S.O **256**.-In exercise of the powers conferred by section 15 read with section 23C of the Mines & Minerals (Development & Regulation) Act,1957 (Central Act No.67 of 1957), the Government hereby makes the following amendments in the Jammu and Kashmir Minor Mineral Concession, Storage, Transportation of Minerals and Prevention of Illegal Mining Rules , 2016 issued vide Notification SRO 105 of 2016; namely:-

After clause (vi) of sub-rule (1) of rule 56, the following clause shall be added:

“(vii)- Notwithstanding anything contained in this rule, Short Term Permit up to 01 hectare shall be granted to the Panchayati Raj Institutions subject to the following terms and conditions:

- (a) Requirement of Payment of advance royalty shall be exempted for Panchayati Raj Institutions.
- (b) The Government may allow the Department of Geology & Mining to apply and secure clearance like Mining Plans, Environmental Clearance, and Consent to Operate, from the Competent Authorities on behalf of the Panchayats to be transferred to them later on

This provision shall be applicable till 30.09.2021 or till such period as may be notified by the Government”.

By order of the Government of Jammu and Kashmir.

Sd/-

(Manoj Kumar Dwivedi) IAS,

Commissioner/Secretary to the Government.

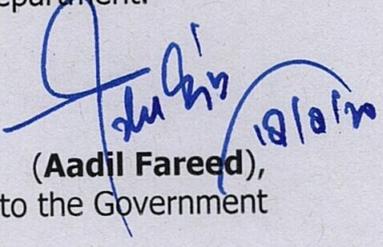
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Dated:18.08.2020

Copy to the:

1. All Financial Commissioners.
2. Director General of Police, J&K.
3. Principal Secretary to the Lieutenant Governor.

4. All Principal Secretaries to the Government.
5. Principal Resident Commissioner, J&K Government, New Delhi.
6. Chief Electoral Officer, J&K.
7. All Commissioner/Secretaries to the Government.
8. Joint Secretary (J&K), Ministry of Home Affairs, Government of India.
9. Divisional Commissioner, Jammu/Kashmir.
10. Director General, J&K Institute of Management, Public Administration and Rural Development.
11. Concerned Officers.
12. Chairman, J&K Special Tribunal.
13. All Heads of Departments/Managing Directors.
14. All Deputy Commissioners.
15. Director, Information, J&K.
16. Secretary, J&K Public Service Commission.
17. Director Estates, J&K.
18. Director, Archives, Archaeology and Museums, J&K.
19. Director, Geology and Mining, J&K.
20. Director, Panchayati Raj, J&K.
21. Secretary, J&K Services Selection Board.
22. General Manager, Government Press, Jammu/ Srinagar.
23. Private Secretary to the Hon'ble Lieutenant Governor.
24. Private Secretary to Advisor (S) to the Lieutenant Governor.
25. Private Secretary to Advisor (F) to the Lieutenant Governor.
26. Private Secretary to Advisor (B) to Lieutenant Governor.
27. Private Secretary to Advisor (BK) to Lieutenant Governor.
28. Private Secretary to the Chief Secretary.
29. Private Secretary to Commissioner/Secretary to the Government, General Administration Department/Industries and Commerce Department.
30. Incharge Website, I&C/GAD.
31. Government Order file/Stock file.


(Aadil Fareed),

Deputy Secretary to the Government